

LOK SABHA DEBATES

LOK SABHA

Monday, March 7, 1988/ Phalgun, 17,
1909 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

[*Translation*]

MR. SPEAKER: Namaskar, namaskar.

SHRI BALKAVI BAIRAGI: Holi Greetings to you, Sir. Holi well celebrated.

MR. SPEAKER: Thanks.

SHRI BALKAVI BAIRAGI: Holi was celebrated with great fanfare in rural areas this year.

MR. SPEAKER: Really!

ORAL ANSWERS TO QUESTIONS

[*English*]

Rooms Occupied by Managers/General Managers of ITDC Hotels

*161. SHRI ATISH CHANDRA
SINHA†:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of TOURISM be pleased to state:

(a) whether the General Managers/Managers of the ITDC hotels in Delhi have been occupying rooms in their respective hotels;

(b) if so, the details thereof including the number of rooms so provided to each General Manager/Manager, the prevailing charges for such rooms in those hotels and the rate of recovery of rent, if any, from the salary of these officers;

(c) whether the hotels in private sector also provide such facilities to their General Managers and other officials; and

(d) if not, the steps being taken to provide alternative residential accommodation to the General Managers/Managers of the I.T.D.C. hotels?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) to (d). A statement is given below.

STATEMENT

Rooms Occupied by Managers/General Managers of ITDC Hotels

The residential accommodation in ITDC hotels is provided to the hotel executives keeping in view the operational requirements and the business interests of the Corporation and in line with the international practice in the hotel industry. Details of rooms occupied by Managers/General Managers of ITDC hotels in Delhi is below:-

Sl. No.	Name of the Hotel	Designation	No. of rooms in the hotel	No. of rooms occupied	Published tariff per day per room	Total	Rate of recovery of rent from the salary of the officer
1	2	3	4	5	Rs. 6	Rs. 7	8
1.	Ashok Hotel	Area Vice-President (Ashok)	576	2	1200	3500	Recovery from the salary of the officer is made by the ITDC @ 12 1/2% of basic pay plus Dearness Pay every month.
"		General Manager		1	1200	4200	
				1	3000		
2.	Janpath Hotel	General Manager	212	2	600	2000	
				1	800		
3.	Kanishka Hotel	Area Vice-President (Kanishka)	318	3	800	4000	
				1	1600		
4.	Hotel Samrat	—	269	—*		—	
5.	Ashok Yatri Niwas	Executive Manager	547	2	145	465	
				1	175		
6.	Qutab Hotel	General Manager	94	3	625	1875	
7.	Ranjit Hotel	General Manager	188	2	450	900	
		Ex-General Manager		3**	450	1350	
8.	Lodhi Hotel	General Manager	207	2	525	1475	
				1	425		

*In Hotel Samrat the General Manager is occupying the General Manager's residential accommodation in the Hotel

** A case for eviction is pending in the Court.

Enquiries made from certain private sector hotels in Delhi reveal that they do provide accommodation to their Vice-Presidents/General Managers in their hotels.

SHRI ATISH CHANDRA SINHA: From the answer that the Hon. Minister has given, it seems that in 8 ITDC hotels in New Delhi, 26 rooms are being occupied by General Managers. I am given to understand that in some of the better ITDC hotels, the cost of construction of a room is no less than Rs. 15 lakhs.

In this context I would like to know from the Hon. Minister whether it is advisable from the revenue point of view to give so many rooms—over 26—to the General Managers and also whether the rules and conditions of recruitment of the General Managers include rent-free accommodation in these hotels, sometimes comprising four to five rooms given to a single General Manager. It is not only free accommodation, but I understand that free food also is being served to them and their families. I would like to know whether these are also the conditions of recruitment of these General Managers.

SHRI GIRIDHAR GOMANGO: In the statement itself it has been stated that because of operational requirement and business interest the General Managers have to be present in the hotel premises itself. If you calculate, for all the eight hotels it comes to 26 rooms. But in each hotel, except Hotel Samrat where the design is of new hotels, there is provision for General Managers' residence within the hotel complex. But in all other hotels which are old ones and constructed long-back they do not have separate residential accommodation for the General Manager. For day to day management of the hotels it is necessary for the managers to be there for 24 hours. If you calculate on the basis of revenue as well as the rent per room, I think, it is necessary for the General Managers to be kept in the

hotels itself. **Shri Atish Chandra Sinha:** I would like to know whether some of the General Managers of hotel Janpath, Ashok and Kanishka have been there for the last 6-7 years and have not been transferred as yet and they have been enjoying these enormous facilities. If you give these rooms on rent to the ordinary tourists instead of giving them to the General Managers, I think, you will fetch thousands of rupees each day. Although some of the hotels are old ones and accommodation for the General Managers has not been built in yet, I would like to know even now the separate accommodation for the General Manager whether in the long run it will be economical and would fetch better revenue for the ITDC?

For new construction this can be possible but for old hotels where the design is approved it will be difficult to say whether the extension for the residential accommodation is possible or not. If you calculate on per day tariff it gives impression that we are losing much but the private hotels also provide the accommodation for GM. I am not saying that since they are providing so we will provide. But it is internationally accepted that in each hotel there should be a room or a residence for GM. For new construction it is possible but for old it will be difficult for me to say whether it can be solved but it is a must for the hotels to provide accommodation for the GM. Notionally there is loss of revenue but the occupancy rate ranges from 71-80 percent in each hotel and so on that basis we should not calculate on those lines because it is a commercial organisation and we have to see how it can be improved.

Wasteland for Landless Agriculturists

*162. **SHRI THAMPAN THOMAS:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to allot wasteland to landless agriculturists for